

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 4390

TO BE ANSWERED ON WEDNESDAY, 29<sup>th</sup> MARCH, 2017

Details of Courts / Tribunals

4390. SHRI BADRUDDIN AJMAL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of district courts, session courts, tribunals in the country, State / UT-wise; and
- (b) the number of posts of Judges lying vacant in High Courts, district and session courts, State / UT-wise?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND  
INFORMATION TECHNOLOGY  
(SHRI P. P. CHAUDHARY)

(a): The District and Subordinate Courts are set up by the State Governments in consultation with concerned High Courts. Hence, State / UT-wise list of District and Subordinate Courts are not maintained centrally. However, as per the Court News (July-September, 2016) of Supreme Court, the working strength of Judges / Judicial Officers in District and Subordinate Courts was 16,528 as on 30.09.2016. The State / UT wise details of working strength of Judges / Judicial Officers of District and Subordinate Courts in the country are given in the Statement at **Annexure – I**. Indian Law Institute (ILI) in its report has identified 36 Tribunals. State / UT-wise list of Tribunals is not maintained centrally.

(b): The details of vacancies of Judges of the High Courts (High Court-wise) as on 01.03.2017 are given in the Statement at **Annexure – II**.

Under the Constitutional framework the responsibility of appointing District Judges and other members of the State Judicial Service vests with the High Courts and State Governments. The Central Government has no role in the appointment of Subordinate Judiciary. However, as per the Court News (July-September, 2016) of Supreme Court, the details of vacancies of Judges / Judicial Officers in District and Subordinate Courts as on 30.09.2016 are given in the Statement at **Annexure – III.**

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## Annexure - I

Statement referred to Lok Sabha Unstarred Question No. 4390 for reply on  
29.03.2017

**Working Strength of Judges / Judicial Officers of District and Subordinate Courts  
in the country as on 30.09.2016\***

Sr. No.	Name of the State / UT	Working Strength of Judges / Judicial Officers as on 30.09.2016*
1.	Uttar Pradesh	1674
2.	Andhra Pradesh & Telangana	798
3(a)	Maharashtra	2248
3(b)	Goa	46
3(c)	Diu and Daman	6
3(d)	Silvassa	
4(a)	West Bengal	885
4(b)	Andaman & Nicobar	
5.	Chhattisgarh	334
6.	Delhi	491
7.	Gujarat	1133
8(a)	Assam	314
8(b)	Nagaland	25
8(c)	Mizoram	30
8(d)	Arunachal Pradesh	17
9.	Himachal Pradesh	145
10.	Jammu & Kashmir	219
11.	Jharkhand	454
12.	Karnataka	923
13(a)	Kerala	415
13(b)	Lakshadweep	3
14.	Madhya Pradesh	1233
15.	Manipur	34
16.	Meghalaya	41
17(a)	Tamil Nadu	948
17(b)	Puducherry	14
18.	Orissa	606
19.	Bihar	1016
20(a)	Punjab	548
20(b)	Haryana	505
20(c)	Chandigarh	30
21.	Rajasthan	1081
22.	Sikkim	14
23.	Tripura	78
24.	Uttarakhand	220
	<b>Total</b>	<b>16528</b>

\*Court News (July-September, 2016) of Supreme Court

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**Annexure - II**

Statement referred to Lok Sabha Un-starred Question No. 4390 for reply on 29.03.2017

<b>Sr. No.</b>	High Court	<b>Number of Vacancies</b>
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Vacancy position of Judges of the High Courts (High Court-wise) as on 01.03.2017

1	Allahabad	75
2	High Court of Judicature at Hyderabad	34
3	Bombay	32
4	Calcutta	35
5	Chhattisgarh	12
6	Delhi	22
7	Gauhati	07
8	Gujarat	21
9	Himachal Pradesh	04
10	Jammu & Kashmir	08
11	Jharkhand	12
12	Karnataka	31
13	Kerala	11
14	Madhya Pradesh	16
15	Madras	20
16	Manipur	02
17	Meghalaya	01
18	Orissa	09
19	Patna	23
20	Punjab & Haryana	39
21	Rajasthan	17
22	Sikkim	01
23	Tripura	01
24	Uttarakhand	04
<b>Total</b>		<b>437</b>

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**Annexure - III**

Statement referred to Lok Sabha Un-starred Question No. 4390 for reply on 29.03.2017  
Vacancy position of Judges / Judicial Officers of the District and Subordinate Courts as  
on 30.09.2016

<b>Sr. No.</b>	<b>Name of State / UT</b>	<b>Number of Vacancies</b>
1	Arunachal Pradesh	0
2	Andhra Pradesh & Telengana	223
3	Assam	108
4	Bihar	792
5	Chandigarh	0
6	Chhattisgarh	55
7	Daman & Diu and Dadra Nagar Haveli	3
8	Delhi	307
9	Goa	10
10	Gujarat	794
11	Haryana	137
12	Himachal Pradesh	15
13	Jammu and Kashmir	26
14	Jharkhand	214
15	Karnataka	367
16	Kerala	89
17	Lakshadweep	0
18	Madhya Pradesh	202
19	Maharashtra	99
20	Manipur	11
21	Meghalaya	16
22	Mizoram	32
23	Nagaland	8
24	Orissa	191
25	Puducherry	12
26	Punjab	127
27	Rajasthan	210
28	Sikkim	04
29	Tamil nadu	79
30	Tripura	29
31	Uttar Pradesh	595
32	Uttarakhand	58
33	West Bengal and A & N Islands	124
<b>Total</b>		<b>4937</b>

Source : Court News (July-September, 2016) of Supreme Court

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